

tions). I am not permitting anybody on the subject I am going to the next item.

(vii) PURCHASE OF COTTON BY COTTON CORPORATION OF INDIA IN RAJASTHAN, PUNJAB AND HARYANA

श्री बीरबल (गंगानगर) : राजस्थान, पंजाब और हरियाणा के नरमा तथा देशी रुई (काटन) के उत्पादक किसान इस बात से बहुत चिन्तित हैं कि आज फर्टिलाइजर आदि की बढ़ी हुई कीमत और अधिक मजदूरी के कारण नरमा रुई और देशी रुई के उत्पादन पर बहुत भारी खर्च लग रहा है, लेकिन आने वाली फसल पर इनके भाई बहनों की सम्भावना अंधेरे में नजर आ रही है। गत वर्षों की प्रक्रिया को देखते हुए सी० सी० आई० से कोई उम्मीद नहीं की जा रही है कि सरकार द्वारा निर्धारित कीमतों पर किसानों की रुई की खरीद पर्याप्त रूप से की जायगी। इस लिए सरकार से निवेदन है कि नरमा रुई का भाव किसान को पूरा मिले, एसी व्यवस्था तभी हो सकती है, जब सरप्लस देशी रुई का निर्यात जापान के लिए खोला जाय, तथा आयात रोका जाए। जैसे कि तीन वर्ष पहले खुला था, और आयात बन्द था। और बाजार में आ कर सी० सी० आई० पूरी खरीद शुरू कर दे, और अभी से इस खरीद की घोषणा करे, ताकि किसान को पूरी कीमत मिल सके।

(viii) REPORTED DEATH OF A PERSON IN POLICE CUSTODY DUE TO ALLEGED TORTURE BY DELHI POLICE

SHRI SATYANARAYAN JATIYA (Ujjain): Mr. Deputy-Speaker. Sir,

yet another case of death in police custody, as a result of torture by the guardians of law, has come to light.

Lakshman Singh alias Hanuman was taken into custody by the police from the Subzimandi Railway station on the 5th August. The same evening he was admitted to the Jaya Prakash Narayan Hospital in a serious condition. All over his body there were burn injuries.

In his statement before the Magistrate, Lakshman has levelled the charge that when he was in police custody a head constable and two constables caught hold of him forcibly, poured kerosene over him and set fire.

This is indeed a serious charge. That there is truth in the charge is evident from this that cases under section 302 have been filed against the sub-inspector and three constables of Andha Mughal Police Station.

But an attempt is being made to hush up this heinous crime. According to the police, Lakshman himself sprinkled kerosene over his body and set fire. This story appears to be entirely concocted. Where from did Lakshman get kerosene while under police custody? Why did Lakshman want to kill himself? What was the police guard doing? A high level enquiry into the entire matter is called for. It appears that in order to put an end to crimes, which are on the increase the Delhi police has decided to adopt the easy but barbaric method of putting an end to the lives of innocent people also.